

DIVISION BENCH
COURT - II

O-221

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/364(KB)2018

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH JANUARY, 2023, 02:00 P.M

IN THE MATTER OF	JASMIN ARA BEGUM VS BECKBAGAN HOTEL PRIVATE LIMITED & ORS
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Counsel/ Authorised Representative appeared through physically/Video Conference:

ORDER

1. None for the parties.
2. List this matter on **13/03/2023**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**